

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO. 311

TO BE ANSWERED ON FEBRUARY 05, 2019

GARBAGE/SEWAGE MANAGEMENT

**No. 311 SHRI SATAV RAJEEV:
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
SHRI DHANANJAY MAHADIK:
DR. HEENA VIJAYKUMAR GAVIT:
SHRIMATI SUPRIYA SULE:
DR. J. JAYAVARDHAN:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the management of garbage, waste and sewage is becoming a serious issue in the urban areas in the country;**
- (b) if so, the details thereof and the reasons therefor along with the action taken/ being taken by the Government in this regard;**
- (c) whether the Government provides financial and technical assistance to the States for establishment of garbage and sewage treatment plants;**
- (d) if so, the details thereof during the last three years and the current year, year, city and State-wise; and**
- (e) whether the Government has assessed/proposes to assess the progress of the work carried out by the States in this regard and if so, the details thereof, State-wise?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) & (b): Management of garbage, waste and sewage is a State subject under the constitution and, therefore, the situation and the status of waste processing varies from State to State.

Scientific disposal of municipal waste is being done by Urban Local Bodies (ULBs) as per the provisions of Solid Waste Management Rules, 2016.

Various steps taken by Government include, (a) financing 35% of the Solid Waste Management (SWM) project cost, (b) handholding support to ULBs by deployment of resource persons for any kind of assistance needed and also by issuing of Standard Operating Procedures (SOPs)/ Guidelines/ Compendiums, model Request for Proposals (RFPs) (for procurement of technologies, equipment, consultancy etc), (c) conducting capacity building workshops on SWM, (d) launching of Fecal Sludge and Septage Management (FSSM) policy, (e) making it mandatory for the State Electricity DISCOMs to purchase power generated by MSW based WTE plants at the generic tariff notified by Central Electricity Regulatory Commission (CERC), (f) providing market development assistance (MDA) by Department of Fertiliser of Rs. 1,500/- per MT of compost produced by Waste to Compost (WTC) plants, (g) encouraging conversion of combustible but non-recyclable fraction of MSW into Refuse Derived Fuel (RDF) for use (up to 15 %) as fuel by cement industry, (h) mandatory use of waste plastic with bituminous mix for construction and repair of roads, (i) revising standards for coarse and fine aggregate of concrete to minimize the quantity of inert reaching to landfill and to promote reuse/ recycle of construction & demolition (C&D) waste.

For tackling the problem of sewage & septage management, Government has launched Atal Mission for Rejuvenation and Urban Transformation (AMRUT) on 25 June, 2015 in 500 Mission cities with sewerage & septage management as one of the focus areas. Under the Mission, Government only approves State Annual Action Plans (SAAPs) submitted by the States/ Union Territories (UTs) and releases the funds as per Mission guidelines. The funds are not released sector-wise, city-wise or project-wise but released to the States/UTs against approved SAAPs. The individual projects are selected, appraised, approved and implemented by the concerned States/UTs.

(c) and (d): For establishment of solid waste treatment plants, the financial assistance is provided under the Solid Waste Management (SWM) component of SBM-U. The total mission period allocation for SWM component is Rs.7,365.82 Crores, out of which Government have released Rs.4,098.53 Crores till 25.01.2019. The State-wise details of funds released under SWM component of SBM-U during the last three are at Annexure-I.

Technical assistance is provided in the form of Capacity Building (CB) workshops, organised in the Cities/ Urban Local Bodies (ULBs), on the implementation of the Solid Waste Management Rules, 2016 issued by Ministry of Environment, Forest & Climate Change (MoEF&CC). 73 Nos. such

-: 3 :-

CB workshops have been conducted during 2018. Similarly, 23 nos. of CB Workshop have been conducted in various cities for implementation of 6 Waste Management Rules (Municipal solid Waste, Plastic waste, E-waste, Bio-Medical waste and Hazardous waste) issued by Ministry of Environment, Forest & Climate Change (MoEF&CC). Further, 142 educational and training video modules have been uploaded on Swachh Bharat Mission – Urban (SBM-U)’s online educational portal. Government has also brought out a series of Standard Operating Procedures (SOP) like Swachh Office SOP, Swachh Parks SOP, Swachh RWA SOP, Swachh Hospitals SOP, etc. and some advisories like “Waste to Wealth - A Compendium of Technologies for Processing of Waste”; “Advisory for Bulk Waste Generators- Compliance to SWM Rules”; “Swachh Neighborhood”; “Advisory on On-Site and Decentralized Composting of Municipal Organic Waste” and a “Compendium of Case Studies”, to provide guidelines and assessment tools for maintaining cleanliness and hygiene across various sectors. Besides this, handholding support to states / cities is also provided for preparation of Detailed Project Report (DPR), etc.

For sewerage and septage management, under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), out of the approved State Annual Action Plans (SAAPs) worth Rs.77,640 crore for all States/UTs for entire Mission period, Rs.32,456 crore (42%) have been allocated to sewerage & septage management sector, including faecal sludge management. The State-wise details of projects and funds released for sewerage and septage management under AMRUT are at the Annexure-II.

(e): The progress is assessed and evaluated through a national MIS portal, which captures the physical and financial progress of all states and cities; through monthly Video Conference (VC) meetings with States/ Union Territories; personal visits to States/ UTs at various levels. The detailed progress of the States/ UTs is at Annexure-III.

**ANNEXURE-I REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 311
FOR 05.02.2019 REGARDING “Garbage/Sewage Management”**

**State-wise details of funds released under SWM component of SBM-U during the last three year
and current year**

(in Rs. Crores)

S. No.	State/UT	Funds released during			
		2015-16	2016-17	2017-18	2018-19 (up to 25.01.2019)
1.	A&N Islands	0.06	-	-	0.33
2.	Andhra Pradesh	-	185.97	101.55	-
3.	Arunachal Pradesh	-	-	-	-
4.	Assam	-	-	38.38	-
5.	Bihar	-	71.97	11.34	34.35
6.	Chandigarh	0.98	1.49	-	-
7.	Chhattisgarh	8.79	-	48.99	56.97
8.	Dadra & Nagar Haveli	-	-	-	-
9.	Daman & Diu	-	-	-	-
10.	Delhi	58.73	-	-	53.13
11.	Goa	-	2.08	2.15	-
12.	Gujarat	-	187.90	80.21	212.12
13.	Haryana	-	45.09	-	-
14.	Himachal Pradesh	-	6.10	-	3.06
15.	Jammu & Kashmir	-	-	-	28.55
16.	Jharkhand	-	37.36	45.68	8.64
17.	Karnataka	39.14	18.12	41.92	214.34
18.	Kerala	-	-	-	51.64
19.	Madhya Pradesh	52.93	-	248.82	-
20.	Maharashtra	42.43	-	232.22	125.06
21.	Manipur	-	-	-	-
22.	Meghalaya	-	-	0.55	-
23.	Mizoram	-	-	-	-
24.	Nagaland	-	-	-	0.46
25.	Odisha	-	18.98	-	9.31
26.	Puducherry	-	1.12	-	0.00
27.	Punjab	-	-	97.38	-
28.	Rajasthan	-	181.95	128.66	-
29.	Sikkim	-	-	-	-
30.	Tamil Nadu	83.39	108.49	-	140.37
31.	Telangana	-	50.08	26.80	19.62
32.	Tripura	-	-	-	-
33.	Uttar Pradesh	-	-	144.49	245.68
34.	Uttarakhand	-	-	-	2.55
35.	West Bengal	-	-	53.44	111.82
Total		286.46	916.70	1302.60	1317.98

**ANNEXURE-II REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 311
FOR 05.02.2019 REGARDING “Garbage/Sewage Management”**

**State-wise details of projects taken up under sewerage and septage management
including faecal sludge management under AMRUT**

SL. No.	Name of State/UT	Total SAAP Size (Rupees in crore)	Projects taken up in Sewerage and Septage Management	
			Number	Amount (Rupees in crore)
1.	Andaman & Nicobar Island	10.82	0	-
2.	Andhra Pradesh	2,890.17	50	529.13
3.	Arunachal Pradesh	140.25	5	56
4.	Assam	657.14	3	31.95
5.	Bihar	2,469.77	1	37.74
6.	Chandigarh	95.07	2	61
7.	Chhattisgarh	2,192.76	14	447.44
8.	Dadra & Nagar Haveli	10.82	0	-
9.	Daman & Diu	18.03	3	17.91
10.	Delhi	802.31	7	431.13
11.	Goa	209.18	4	18.21
12.	Gujarat	4,884.42	84	2,634.37
13.	Haryana	2,565.24	28	1,369.30
14.	Himachal Pradesh	304.52	18	84.66
15.	Jammu & Kashmir	593.05	17	114.92
16.	Jharkhand	1,245.74	12	444.1
17.	Karnataka	4,952.87	102	2,401.36
18.	Kerala	2,359.38	47	626.96
19.	Lakshadweep	3.61	0	-
20.	Madhya Pradesh	6,200.67	72	3,712.25
21.	Maharashtra	7,759.32	31	3,715.62
22.	Manipur	180.31	0	-
23.	Meghalaya	80.14	6	77.47
24.	Mizoram	140.25	5	13.73
25.	Nagaland	120.22	2	8
26.	Odisha	1,598.96	61	157.81
27.	Puducherry	64.91	6	11.73
28.	Punjab	2,766.62	53	1,689.38
29.	Rajasthan	3,223.94	29	2,107.75
30.	Sikkim	40.06	0	-
31.	Tamil Nadu	11,194.78	21	5,295.42
32.	Telangana	1,666.26	4	184.34
33.	Tripura	148.25	3	10
34.	Uttar Pradesh	11,421.67	109	5,642.93
35.	Uttarakhand	593.02	33	225.74
36.	West Bengal	4,035.00	4	297.59
Total		77,640.02	836	32,455.94

ANNEXURE-III REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 311
FOR 05.02.2019 REGARDING “Garbage/Sewage Management”

Municipal Solid Waste Management

S. No.	States	Municipal Solid Waste Management			
		Ward with 100% door to door collection, Nos.	Total Wards (Nos.)	Total waste generation (MT/D)	Total waste processing
1	Andhra Pradesh	3,409	3,409	6,384	31%
2	Andaman & Nicobar Islands	24	24	100	54%
3	Arunachal Pradesh	73	73	181	20%
4	Assam	547	934	1,134	41%
5	Bihar	2,970	3,377	2,389	43%
6	Chandigarh UT	26	26	446	85%
7	Chhattisgarh	3,217	3,217	1,649	84%
8	Daman & Diu	28	28	32	65%
9	Dadra & Nagar Haveli	15	15	35	0%
10	NCT of Delhi	254	294	10,500	55%
11	Goa	214	214	260	65%
12	Gujarat	1,415	1,415	10,721	69%
13	Haryana	1,287	1,496	4,514	26%
14	Himachal Pradesh	385	497	342	45%
15	Jammu & Kashmir	570	1,100	1,415	8%
16	Jharkhand	956	978	2,126	52%
17	Karnataka	5,291	6,507	10,000	32%
18	Kerala	2,858	3,536	624	61%
19	Madhya Pradesh	6,999	6,999	6,424	68%
20	Maharashtra	5,990	7,322	22,570	57%
21	Manipur	157	306	174	50%
22	Meghalaya	27	114	268	58%
23	Mizoram	264	328	201	4%
24	Nagaland	104	234	342	52%
25	Odisha	1,752	2,024	2,720	12%
26	Puducherry UT	105	122	350	10%
27	Punjab	2,804	3,096	4,100	38%
28	Rajasthan	5,350	5,399	6,500	56%
29	Sikkim	53	53	89	66%
30	Tamil Nadu	11,788	12,814	15,437	57%
31	Telangana	2,007	2,112	8,634	73%
32	Tripura	65	310	420	45%
33	Uttar Pradesh	8,381	12,007	15,500	57%
34	Uttarakhand	806	936	1,406	38%
35	West Bengal	2,312	2,913	7,700	5%
	Total/Average	72,503	84,229	145,687	50.19%

